

HIGH COURT OF ORISSA: CUTTACK

Advertisement No. 1 of 2021

- i. Applications in prescribed format are invited from eligible candidates for appointment as Ad-hoc Additional District Judges in the Cadre of District Judge purely on temporary (contractual) basis under "The Odisha Fast Track Special Courts (Method of Recruitment and Conditions of services of retired Judicial Officers of the Cadre of District Judges and Staff including in-service Judicial Officers in the regular Cadre of District Judge, ministerial staff and Group-D employees) Scheme-2020".

ii. THE LAST DATE FOR RECEIPT OF APPLICATION: - 22.02.2021

iii. ELIGIBILITY CONDITIONS;

- (a) Officers, in the cadre of District Judge, who have retired on attaining the age of superannuation or on voluntary retirement, subject to fitness and suitability.
- (b) Officers retired in the Cadre of District Judge must not be above the age of 70 years as on the date of advertisement.
- (c) Officers, who have been dismissed, removed, compulsorily retired from service or had sought voluntary retirement after initiation of departmental enquiry against them shall not be eligible to be considered for such appointment.

iv. PAY AND OTHER ALLOWANCES:-

On appointment under the Scheme as Ad-hoc Additional District Judge, the retired Judicial Officers shall be entitled to receive pay and allowances at the rate he/ she was drawing at the time of retirement minus total amount of pension being received by him/ her before commutation under the Pension Rules applicable to him/ her. He/ She shall also be entitled to all other regular allowances admissible to in-service officer of the Cadre of District Judge except robe allowance, surrender of earned leave, LTC.

v. NO. OF VACANCIES: - 21 (Twenty One)

(Contd.....P/2)

vi. GENERAL:-

- (1) Applications, complete in all respects, must be addressed to the Registrar (Administration), High Court of Orissa, Cuttack, 753002 only by Registered post or Speed post so as to reach this office on or before 22.02.2021.
- (2) Incomplete and/or defective applications and applications received after due date shall be summarily rejected. No correspondence in this regard shall be entertained.
- (3) Envelope containing application must be inscribed "**Appointment of Ad-hoc Additional District Judges**".
- (4) The selected candidates must be physically fit and shall be required to produce fitness certificate from a registered medical practitioner.
- (5) List of eligible applicants shall be published in the Court's Website (www.orissahighcourt.nic.in)/Notice Board.
- (6) Canvassing in any form will be a disqualification.

Date:- 08.02.2021

Place:- Cuttack


Registrar (Administration)
Orissa High Court, Cuttack

MODALITIES FOR SELECTION OF ADHOC ADDITIONAL DISTRICT JUDGE FTSCs (POCSO) FROM RETIRED DISTRICT JUDGES

1. C.C.R. of candidates of last five years will be taken into consideration by the Committee.
2. Preference will be given to candidates with less age.
3. Candidates must undertake to serve anywhere in the State.
4. Any other modalities as would be decided by the Committee

F O R M A T

Application for the post of:-.....

Advertisement No...../ Date-----

**Affix recent
Passport size
Photograph**

1. Name of the Applicant :
(In Block Letters)

2. Father's / Husband's Name :

3. Address for communication with :
Mobile No. & E-mail ID

4. Date of Birth (certificate in support
of date of birth be enclosed) :

5. Age as on : Years Months Days

6. Date of Superannuation/
Voluntary retirement :

7. Preference of Posting : Districts a) b) c)

DECLARATION

I hereby declare that all the statements made in this application are true, complete and correct to the best of my knowledge and belief.

Place:

Date:

FULL SIGNATURE OF THE APPLICANT